

Share on buildings is limited to 75 per cent of the following ceilings:

- (a) T.B. Clinics—Rs. 95,000 per clinic.
- (b) T.B. Demonstration and Training Centres—Rs. 2,25,000 per centre.

A3 Central assistance for the Centrally aided Schemes is released through 'Ways and Means Advances' for a group of schemes, the information in regard to the actual amounts of cash assistance drawn by the Government of Punjab for the anti-T.B. Schemes during the Third Five Year Plan is not available. However, anti-T.B. drugs worth Rs. 2,66,745 have been supplied to T.B. Clinics in Punjab State during the Third Five Year Plan.

Information in regard to the items on which the central assistance has been spent by the Government of Punjab is not available. However, according to the information available, the State Government had made a provision of Rs. 25.20 lakhs for the anti-T.B. Schemes during the Third Five Year Plan and out of this amount approximately Rs. 19.00 lakhs have been spent on the anti-T.B. Schemes during the Third Five year Plan.

Jayanti Shipping Company

4160. **Shri Mau ya:**
Shri Kishen Pattnayak:

Will the Minister of Finance be pleased to state:

(a) whether the Reserve Bank of India have received any complaints, oral or written (whether anonymous or otherwise) against the mismanagement of the Jayanti Shipping Company in general and alleged violation of the Foreign Exchange regulations;

(b) if so, the details thereof; and

(c) the action the Reserve Bank propose to take or have taken in this regard?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). In

February, 1965 some anonymous complaints about the affairs of the Jayanti Shipping Company were received by the Reserve Bank of India. They are examining them.

Central Excise Department in Rajasthan

4161. **Shri Dhuleshwar Meena:**
Shri Ramachandra Ulaka:

Will the Minister of Finance be pleased to state:

(a) the number of offices belonging to Central Excise Department in Rajasthan State functioning at present in rented houses; and

(b) the steps taken to construct permanent office buildings for the Central Excise Department in Rajasthan State?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The information is being collected.

(b) Lands have been purchased for the construction of combined office buildings for the Income-tax and Central Excise Deptts. at Ajmer, Kotah, Jodhpur and Jaipur. Preliminary steps for approval of plans, estimates etc. were being taken when emergency came in 1962. In view of the need for economy in Civil Expenditure and in the context of the Pakistani aggression the construction of the buildings could not be proceeded with since then. Construction programme will be taken in hand as soon as budgetary position permits.

Scheduled Castes and Scheduled Tribes in Central Excise Department, Orissa

4162. **Shri Dhuleshwar Meena:**
Shri Ramachandra Ulaka:
Shri Mohan Nayak:

Will the Minister of Finance be pleased to state:

(a) the number of employees of all categories working in the different offices of the Central Excise Department in Orissa at present; and